

No. 5496 on the 12th May, 1966 and state:

(a) whether the proposal submitted by the Tribal and Rural Welfare Department of the Government of Orissa in the Central Government for sanction of Rs. 17,32,000 for a pilot project for the development of Langia Sonras in Ganjam District (Orissa) has since been considered; and

(b) if so, the details thereof?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). The proposal is under active consideration in consultation with the Planning Commission.

Feature Films Depicting Adivasi Life of Orissa

4028. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 5498 on the 12th May, 1966 and state:

(a) whether the proposal of Orissa Government regarding the preparation of feature Films Depicting Adivasi life of Orissa has since been examined; and

(b) if so, the results thereof?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). The proposal of the Orissa Government has been examined and the State Government requested to furnish a complete script of the film in English. The State Government has not so far sent the script.

Manibhadra Dam Project

4029. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 5494 on the 12th May, 1966 and state:

(a) whether the report on Manibhadra Dam Project has since been received from the Government of Orissa; and

(b) if so, the decision taken thereon?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No.

(b) Does not arise.

Aid to T.B. Patients

4030. Shri Mohammed Koya: Will the Minister of Health and Family Planning be pleased to state:

(a) the number of petitions pending disposal from the T.B. patients of Kerala for assistance upto 1st August, 1966;

(b) the number of petitions disposed of till the 1st July, 1966 under which the patients got their assistance sanctioned after their death; and

(c) the steps taken by Government to expedite the disposal of petitions and give assistance to the petitioners in time?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Old age Pension in Kerala

4031. Shri Mohammed Koya: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the number of petitions pending with the Government of Kerala for giving old age pensions upto the 1st August, 1966;

(b) the date of the oldest petition pending; and

(c) the action taken by Government to expedite disposal of the petitions?

The Deputy Minister in the Department of Social Welfare (Shrimati